

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:6215  
ANSWERED ON:04.05.2010  
FUNDS UNDER CRF  
Argal Shri Ashok

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) the number of roads in Bhind and Datia districts of Madhya Pradesh for the construction of which financial assistance is proposed to be provided under Central Road Fund in the current budget;
- (b) whether Rs.700 lakh has been sanctioned in the financial year 2009-10 for construction of 10 Kilometres road from Lahar to Sepra whereas the State Government had demanded Rs.4000 lakh for the said purpose; and
- (c) if so, the details thereof and the reasons therefor?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH)

- (a) No proposal under Central Road Fund (CRF) has been received from the State Government of Madhya Pradesh during the current financial year.
- (b) & (c) No proposal for construction of road from Lahar to Sepra was received from the State Government during the financial year 2009 -10. However, work of improvement of 18.20 km length of road from Lahar to Seondha in Bhind District has been sanctioned for Rs. 752.08 Lakhs as against the State Government's proposal of Rs. 712.87 Lakhs under CRF.